

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2170**

TO BE ANSWERED ON FRIDAY, 15TH DECEMBER 2023

ELECTONIC POSTAL BALLOT FOR OVERSEAS VOTERS

2170. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any plan to amend the Conduct of Elections Rules to facilitate an Electronically Transmitted Postal Ballot System for overseas electors in order to make them participate in the election process of the country; and
- (b) if so, the details thereof ?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF LAW AND JUSTICE;
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;
AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a) and (b): The Election Commission of India (ECI) has forwarded a proposal to amend the Conduct of Elections Rules, 1961 to facilitate Electronically Transmitted Postal Ballot System for overseas electors. The ECI and Ministry of External Affairs have been working to address the various logistical challenges involved in facilitating the Electronic Transmitted Postal Ballot to overseas electors.
